


**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**  
**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 10-12-2018 TO 14-12-2018**

| <u>S. NO.</u> | <u>APPEAL NO.</u>   | <u>ORDER NO.</u> | <u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u> | <u>DATE ON WHICH ORDER DISPATCHED</u> |
|---------------|---------------------|------------------|--|---------------------------------------|
|               | <b>FINAL ORDERS</b> |                  |  |                                       |
| 1             |                     |                  |  |                                       |
| 2             |                     | NIL              |  |                                       |
| 3             |                     |                  |  |                                       |
|               | <b>MISC ORDERS</b>  |                  |  |                                       |
| 1             |                     | NIL              |  |                                       |
| 2             |                     |                  |  |                                       |
| 3             |                     |                  |  |                                       |
| 4             |                     |                  |  |                                       |
| 5             |                     |                  |  |                                       |

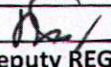
**7 Attention:** To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

|  |  |  |  |   |
|--|--|--|--|---|
|  |  |  |  | <br>Deputy REGISTRAR |
|--|--|--|--|---|

**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**  
**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 17-12-2018 TO 21-12-2018**

| <u>S. NO.</u> | <u>APPEAL NO.</u>          | <u>ORDER NO.</u>  | <u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u> | <u>DATE ON WHICH ORDER DISPATCHED</u> |
|---------------|----------------------------|-------------------|--|---------------------------------------|
|               | <b><u>FINAL ORDERS</u></b> |                   |  |                                       |
| <b>1</b>      | <b>C/53196/2018</b>        | <b>53414/2018</b> | <b>18/12/2018</b>  | <b>18/12/2018</b>                     |
|               |                            |                   |  |                                       |
|               |                            |                   |  |                                       |


**7 Attention:** To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

|  |  |  |  |  |
|--|--|--|--|--|
|  |  |  |  | <br><b>Deputy REGISTRAR</b> |
|--|--|--|--|--|

**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**  
**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 24-12-2018 TO 28-12-2018**

| <u>S. NO.</u>         | <u>APPEAL NO.</u>          | <u>ORDER NO.</u> | <u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u> | <u>DATE ON WHICH ORDER DISPATCHED</u> |
|-----------------------|----------------------------|------------------|--|---------------------------------------|
| <b>FINAL ORDERS</b>   |                            |                  |  |                                       |
| 1                     | <u>ST50579/2017</u>        | 53349/2018       | 4/12/2018  | 28/12/2018                            |
| 2                     | <u>ST/50890/2017</u>       | 53350/2018       | 4/12/2018  | 28/12/2018                            |
| 3                     | <u>ST/54060/2014</u>       | 53357/2018       | 7/12/2018  | 28/12/2018                            |
| 4                     | <u>ST/54072/201</u>        | 53358/2018       | 7/12/2018  | 28/12/2018                            |
| 5                     | <u>ST/54967/2014</u>       | 53368/2018       | 7/12/2018  | 28/12/201                             |
| 6                     | <u>ST/53486/2015</u>       | 53374/2018       | 11/12/2018   | 28/12/2018                            |
| 7                     | <u>ST/51334/2016</u>       | 53375/2018       | 11/12/2018   | 28/12/2018                            |
| 8                     | <u>ST/50407/2016</u>       | 53376/201        | 11/12/2018   | 28/12/201                             |
| 9                     | <u>ST/55012/2014</u>       | 53381/2018       | 11/12/208  | 28/12/2018                            |
| 10                    | <u>ST/53432/2015</u>       | 53382/2018       | 3/12/2018  | 28/12/2018                            |
| 11                    | <u>C/5129/2018</u>         | 53398/208        | 19/12/2018   | 28/12/2018                            |
| 12                    | <u>ST/5569/2013</u>        | 5307/2018        | 17/12/2018   | 28/12/2018                            |
| 13                    | <u>C/52958/2018</u>        | 53410/2018       | 18/12/2018   | 28/12/2018                            |
| 14                    | <u>ST/55336,55986/2014</u> | 53411-53412/2018 | 19/12/2018   | 28/12/2018                            |
| 15                    | ST/52083/2016              | 5316/2018        | 19/12/2018   | 28/12/201                             |
| 1                     | ST/51283/2015              | 53417/2018       | 19/12/2018   | 28/12/2018                            |
| 17                    | ST/50294/2016              | 53422/2018       | 19/12/2018   | 28/12/2018                            |
| <b>MISC ORDERS</b>    |                            |                  |  |                                       |
| 1                     | ST/3873/2012               | 50877/2018       | 4/12/2018  | 28/12/2018                            |
| 2                     | ST/52331/201               | 5078/2018        | 4/12/2018  | 28/12/2018                            |
| 3                     | C/52907/2018               | 50879/2018       | 4/12/2018  | 28/12/2018                            |
| 4                     | ST/53535/2018              | 50884/2018       | 11/12/2018   | 28/12/2018                            |
| 5                     | ST/53507/2018              | 50885/201        | 11/12/2018   | 28/12/2018                            |
| 6                     | ST/5350/2018               | 50888/2018       | 11/12/2018   | 28/12/2018                            |
| 7                     | 52023/2018                 | 50901/2018       | 19/12/2018   | 28/12/2018                            |
| <b>INTERIM ORDERS</b> |                            |                  |  |                                       |
| 1                     | ST/51154/2014              | 99/2018          | 19/12/2018   | 26/12/2018                            |

7 Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

|  |  |  |  |   |
|--|--|--|--|---|
|  |  |  |  | <br>Deputy REGISTRAR |
|--|--|--|--|---|